GOVERNMENT OF INDIA (MINISTRY OF TRIBAL AFFAIRS)

LOK SABHA

UNSTARRED QUESTION No. † 2850

TO BE ANSWERED ON 20/03/2017 KANYA ASHRAMS

†2850.SHRI SATISH CHANDRA DUBEY:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether the Government has set up/proposes to set up new Kanya Ashrams for tribal girl students in the country;
- (b) if so, the number of such Ashrams set up during the last three years and the current year, State/UT-wise including Bihar; and
- (c) the time by which these new Kanya Ashrams are likely to be set up, State/UT-wise including Bihar?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI JASWANTSINH BHABHOR)

(a) to (c): Ministry of Tribal Affairs implements a Scheme of Ashram Schools in Tribal Sub-Plan Area. The objective of the scheme is to provide residential schools for STs in an environment conducive to learning to increase the literacy rate among the tribal students and to bring them at par with other population of the country. State Governments are eligible for 100% central share for construction of all Girls' (Kanya) Ashram Schools. The scheme covers primary, middle, secondary and senior secondary level of education. The scheme is demand driven. Funding is considered only when proposals are received from the States, subject to scheme guidelines and available budget. The number of kanya ashrams set up during the last three years and current year State/ UT-wise under the scheme is as below:

SL. NO.	STATE/UT	2013-14	2014-15	2015-16
1.	Assam	1	-	-
2.	Maharashtra	4	-	-
3.	Odisha	15	-	-
4.	Tripura	2	-	-
	Total	30	-	-

In the last three years including 2016-17, Funding of ashram schools has also been done from Special Central Assistance to Tribal Sub-Plan (SCA to TSP) and grants under Article 275 (1) of the Constitution, rather than through the ashram schools scheme.
